

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

Appeal No.-255/252/ND/2022

IN THE MATTER OF:

Akhil Raj Banga & Anr.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 252

Order delivered on 15.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Yougander Singh, Adv.

For the Respondent :

ORDER

Heard the submissions made by proxy counsel for the Appellant. Court Officer may serve a e-notice to RoC as well as Income Tax Department for their appearance as well as for filing their reports before the next date of hearing. List the matter on **03.05.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)